## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/5/2016

NAME OF THE APPLICANT

: SYNTHITE INDUSTRIES LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

PRIYADARSHINI N

AKHIL JAIN

KEERTHI

FOR TIC. BHASKAR

Coursel for Sharcholder Objectors

Mr. P.H. ARVINOH PANDIAN, SO ALV. ? 2. M. THREY AMBAK KHNNAN

Me. Bichu Thomas Se adv. for K. Crawtham Kumas Athiban Vijay

council for sharehalde

## **ORDER**

Counsel for both the parties present. Pleadings are complete. Matter is posted for arguments. Put up on 16.08.2017 at 10.30 A.M.

J. vijagovalova. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)